

29

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 459/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

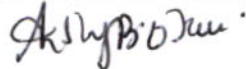
Jeena & Co.

V/s.

Belgium Aluminium and Glass Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Akshay B. Udeski i/b	Advocate	
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M/s Sanjay Udeski and Co.
Advocates for Petitioners.

2.	Girish Paryani Mr Respondent	Advocate	
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Mr. Vinod Aswani representative
of Respondent

ORDER

TCP No. 459/ I&BP/NCLT/MB/MAH/2017

On the withdrawal memo filed by the Petitioner, this Petition is
dismissed as withdrawn.



V. NALLASENAPATHY
Member (Technical)

Encl: Withdrawal Memo.



B.S.V. PRAKASH KUMAR
Member (Judicial)

MA-656/2017

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH

TRANSFER COMPANY PETITION NO 4591 (MAH) OF 2017



Jeena & Co.,

IN THE MATTER OF Section 9 of
the Insolvency and Bankruptcy
Code, 2016;

...Applicant/

Operational Creditor

Versus

Belgium Aluminium And Glass

Industries Pvt. Ltd.

... Respondents /

Corporate Debtor

APPLICATION FOR WITHDRAWAL OF THE COMPANY

PETITION

1. The Parties herein have entered into a settlement with the Respondent in the manner more particularly described in the captioned Company Petition and pursuant thereto, the Petitioner was entitled to recover from the Respondent a sum of Rs. 4,16,044/- (Rupees Four Lakhs Sixteen Thousand Forty Four only).

2. Pursuant to the filing of the captioned Petition by the Petitioner herein, the Respondent has agreed to make payment of Rs. 5,16,044/- (Rupees Five Lakhs Sixteen Thousand Fourty Four only) vide Demand Draft No. 809556

N.C.L.T. Mumbai	
Case No.	23326
Date	11.12.17
D.D. No.	771054
D.D. Date	11.12.17
Bank's Name	The Hongkong and Shanghai Banking Corporation Ltd.
For Rs.	1,000/-
Demand Draft Removed	11.12.17
Sign. of Counter clerk	8

राष्ट्रीय कंपनी विधि अधिकरण NATIONAL COMPANY LAW TRIBUNAL मुंबई न्यायापीठ / MUMBAI BENCH	
11 DEC 2017	
आयची नं. / Diary No.	023336
क्र. पीटेशन ड्राफ्टीकरण CO. PETITION APPLICATION NO.	313014

H.M. ME

dated 07.12.2017 drawn on Corporation Bank as full and final settlement of the above claim of Petitioner. Accordingly, the Petitioner states that as on date, there is no amount due and payable by the Respondent to the Petitioner.

3. In view of the aforementioned facts and circumstances, vide the present application; the Petitioner herein seeks to withdraw the captioned Petition filed under the aforementioned provisions.

H.M. 


Dated this 11th day of December, 2017

H.M. 
 Petitioner

 
 M/s Sanjay Udeshi & Co.,
 Advocates for the Applicant

BEFORE ME

M. D. Patel
 11-12-2017
 Sr. No. 848
 Bk. No. 2

MISS M. D. PATEL
ADVOCATE & NOTARY
 Kohiar House,
 4, Dhuswadi, Dhobitalao,
 MUMBAI - 400 002.



BEFORE THE NATIONAL COMPANY LAW
TRIBUNAL MUMBAI BENCH

TRANSFER COMPANY PETITION NO. 4591
(MAH) OF 2017

IN THE MATTER OF Section 9 of the
Insolvency and Bankruptcy Code, 2016;

Jeena & Co.,

...Applicant/
Operational Creditor

Versus

Belgium Aluminium And Glass
Industries Pvt. Ltd.

... Respondents /
Corporate Debtor

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APPLICATION FOR WITHDRAWAL

COMPANY PETITION

\$%\$%\$%\$%\$%\$%\$%\$%\$%&%\$

Dated this [✓] // day of December, 2017

M/s. Sanjay Udeshi & Co.
Advocates for the Applicant,
402/B, Vikas Building,
4th Floor, (Top Floor)
N.G.N. Vaidya Road, (Bank Street)
Fort, Mumbai - 400 001.
Code No. 598
Ph: 022-42136666



महाराष्ट्र MAHARASHTRA

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श्री. न. नं. काशपाणे

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH

TRANSFER COMPANY PETITION NO 4591 (MAH) OF 2017

IN THE MATTER OF Section 9 of
the Insolvency and Bankruptcy
Code, 2016;

Jeena & Co.,

...Applicant/
Operational Creditor

Versus

Belgium Aluminium And Glass
Industries Pvt. Ltd.

... Respondents /
Corporate Debtor

H.N. M

फक्त प्रतिज्ञापनासाठी Only for Affidavit

मुद्रांक विकत देणाऱ्याचे नाव

मुद्रांक विकत देणाऱ्याचे रहिवासी पत्ता

मुद्रांक विकत देणाऱ्याची मीत मती

मुद्रांक विकत देणाऱ्याची उमिर

परवाना क्रमांक

मुद्रांक विकत देणाऱ्याचा

हाई कोर्ट, मुंबई, मद्रास, कोलकाता, दिल्ली, चेन्नई, गुवाहाटी, पुणे, मुंबई-४०००३२

शासकीय व निजी कारणांसाठी मुद्रांक विकत देणाऱ्याच्या कारणासाठी मुद्रांक

कारणासाठी आवश्यक असलेल्या मुद्रांकरिता (०४/०६/२००४ नुसार)

ज्या कारणासाठी ज्यांनी मुद्रांक करून देण्यास तयारी त्याच कारणासाठी मुद्रांक खरेदी

केल्यापासून दमिस्त्यात दाखले बंधनकारक आहे.

JEPNA & CO.
EL MING ONE B D
15th Floor
10, EER N. M. ROAD,
FORT, MUM 41-400 001.
TEL: 2042032 FAX: 2026853

11/1 DEC 2017

पुनम जयराव गायकवाड

11/1 DEC 2017

NOTARY
Miss. M. I
GR. M
Reg. N
Exp
24-
GOVT. OF M

NOTARY
Miss. M. D. Patel
GR. Mumbai
Reg. No. 212
Exp. Date
24-3-2018
GOVT. OF MAHARASHTRA
NOTARIAL

NOTARY
Miss. M. D. Pa
GR. Mumbai
Reg. No. 212
Exp. Date
24-3-2018
GOVT. OF MAHARASHTRA
NOTARIAL

AFFIDAVIT IN SUPPORT OF THE WITHDRAWAL APPLICATION

I, Hoshidar Khajotia aged about 53 years, Authorised Signatory having office at 1st Floor, Elphinstone Building, 10, Veer Nariman Road, Fort, Mumbai 400 001, do hereby solemnly affirm and state as under:-

1. I am an Authorised Signatory of Jeena and Co., and duly authorized by the said Applicant Company to make this affidavit on its behalf.
2. The statements made in **Withdrawal Application** are true to the best of my own knowledge and based on information and I believe the same to be true.



Solemnly affirmed at Mumbai)

Dated this 11th day of December, 2017)

FOR Jeena & Co.

H. M. Patel
Applicant Company

Sanjay Udeshi
M/s Sanjay Udeshi and Co.

Advocates for Applicant Company

Before Me

M. D. Patel
11-12-2017
Sr. No. 849
Blk. No. 2

MISS M. D. PATEL
ADVOCATE & NOTARY
Kohiar House,
4, Dhuswadi, Dhobitalao,
MUMBAI - 400 002.

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Versus

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Industries Pvt. Ltd.

... Respondents /
Corporate Debtor

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**AFFIDAVIT IN SUPPORT OF
WITHDRAWAL COMPANY PETITION**

S%S%S%S%S%S%S%S%S%S%S%&%S

Dated this 11th day of December, 2017

M/s. Sanjay Udeshi & Co.
Advocates for the Applicant,
402/B, Vikas Building,
4th Floor, (Top Floor)
N.G.N. Vaidya Road, (Bank Street)
Fort, Mumbai - 400 001.
Code No. 598
Ph: 022-42136666